

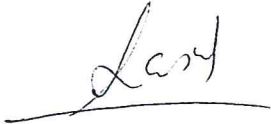
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/148,149,150/CAA/2017
NAME OF THE TRANSFEROR 1 : JOUVE INDIA PVT LTD
NAME OF THE TRANSFEROR 2 : 2ND TRASFEROR AT DELHI
NAME OF THE TRANSFERRE : FLATIRONS SOLUTIONS INDIA PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) Lawshamm Subramanian For Transferor's
Transferree
9841015012
ORDER 

Heard the PCS representing the applicant. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc